IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 1201/2016

IN THE MATTER OF:

M/s Capital First Ltd.

...

PETITIONER

Vs.

M/s Jonsons Tapes Ltd.

....

RESPONDENT

SECTION:

Under Section 439(1)(b), 433(e), 433(f) & 434

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the Petitioner

:- Mr. Avadh Kaushik, Advocate

For the Respondent

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<u>ORDER</u>

Order as in C. P. 1197/2016

(DEEPA KRISHAN) MEMBER (TECHNICAL)

-Sd-

(R. VARADHARAJÁN) MEMBER (JUDICIAL)

Sd/-